

irrigation in the State of Gujarat so far;

(b) whether it is a fact that the area under irrigation is much less than that in other States; and

(c) if so, what steps Government intend to take to put the State of Gujarat on par with other States in respect of irrigation?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). According to the information furnished by the State Government in their Third Plan proposals 14 lakh acres or about 6 per cent of the total cropped area in the State, as against the All-India figure of about 17 per cent. is reported to have been under irrigation by the end of the Second Plan period. During the first year of the Third Plan, 1.8 lakh acres and 1.6 lakh acres are expected to have benefited from minor irrigation schemes and major and medium irrigation projects, respectively.

(c) With a view to increase the area under irrigation in the State, the State Government has proposed a number of schemes during the Third Plan the targets being 8.64 lakh acres under major irrigation projects and 11.90 lakh acres under minor irrigation schemes. In addition, all State Governments have recently been addressed to review their minor irrigation programmes already included in the State Plans and to rephrase them with a view to accelerate their progress. If the Government of Gujarat is in a position to take up additional minor irrigation works, funds over and above the present ceiling of Central financial assistance and the total Plan outlay will be provided by Government of India.

Accident at Bhatni Junction on N.E. Railway

1847. Shri R. P. Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the 1st May, 1962, 906 Down goods train entered line No. 5 at Bhatni Junction on North Eastern Railway and collided with an engine standing on the same line; and

(b) if so, what was the cause?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) Yes.

(b) The accident was due to Failure of human element.

Mayoral Conferences

1848. Dr. P. Srinivasan: Will the Minister of Health be pleased to state:

(a) what were the resolutions of the Mayoral Conferences held at Ootacamund in 1960 and at Bombay in 1961;

(b) what were the proposals at the Conferences; and

(c) how many resolutions were implemented?

The Minister of Health (Dr. Sushila Nayar): (a) A statement indicating the resolutions passed by the First Mayors' Conference held at Ootacamund in 1959 (not in 1960) and the Second Conference held at Bombay in 1961 is attached (Statement I) [Placed in the Library. See No. LT-385/62].

(b) Another statement indicating the various proposals as incorporated in the Agenda of the two Conferences is attached (Statement II). [Placed in the Library. See No. LT-385/62].

(c) A further statement showing the up-to-date position regarding the implementation of the various recommendations made at the two conferences will be placed on the Table of the Sabha shortly. [Placed in the Library. See No. LT-385/62].

Power from Madras State to Andhra State

1849. Dr. P. Srinivasan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal